

SIKKIM

GOVERNMENT



GAZETTE

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

Gangtok

Monday 09th December 2024

No. 515

HIGH COURT OF SIKKIM
GANGTOK

No.15/HCS

Date: 01.05.2024

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade the two(02) posts of Office Attendants being held by Md. Abdul Rouf Ali and Mr. Nima Chendup Sherpa to that of Restorer-cum-Junior Typist in Level 5 of the pay matrix in the High Court of Sikkim, with immediate effect.

By Order,

(Prajwal Khatiwada)
Registrar General